

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

LOK SABHA

**UNSTARRED QUESTION NO. 3536
TO BE ANSWERED ON 15.7.2019**

NORMS FOR OPENING OF CENTRAL SCHOOLS

**†3536. DR. DHAL SINGH BISEN:
ADV. DEAN KURIAKOSE:**

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the details of the provisions/norms regarding opening of new Central Schools in the country;
- (b) whether the Government proposes to open additional classes/ sections for providing admissions to children in the stream of their choice in those Central Schools already functional under the CBSE course following the demand of people and if so, the details thereof; and
- (c) if not, the reasons therefor?

ANSWER

**MINISTER OF HUMAN RESOURCE DEVELOPMENT
(SHRI RAMESH POKHRIYAL 'NISHANK')**

(a) Proposals for opening of new Kendriya Vidyalayas (KVs) are considered only if sponsored by Ministries or Departments of the Government of India / State Governments / Union Territories Administrations thereby committing resources for setting up a new KV as well as the availability of necessary sanction of the Government. The proposals received from various sponsoring authorities for opening of new KVs also have to compete among other proposals under the "Challenge Method".

The proposals also need to satisfy the following mandatory conditions:-

- (i) Sponsoring Agency has to provide land, free of cost on permanent transfer / 99 years lease at the nominal rent, i.e., @ Re.1/- per annum, measuring 2.50 acres to 5.00 acres in metropolitan cities, Hyderabad & Bengaluru, Left Wing Extremism (LWE) districts / Hill areas / North Easter

Region (NER) including the State of Sikkim and land measuring 5.00 acres to 10.00 acres fairly levelled in other locations, as the case may be.

- (ii) An independent rent-free temporary accommodation consisting of 15 rooms for running the school of the size 7m x 7m with adequate space till the time permanent Vidyalaya building is constructed by KVS on the land provided by Sponsoring Authority.
- (iii) Residential accommodation to be provided for at least 50% of staff posted in the proposed Vidyalaya.
- (iv) Concentration of at least 500 employees of Defence/Central Govt./ Public Sector Undertakings (PSUs) individually or jointly at the station.(200 in case of LWE districts/Hill areas/NER).
- (v) Availability of minimum 200 students of the aforesaid priority categories for enrolment in the proposed KV.

(b) & (c) Yes, Sir. Additional classes/sections or streams, viz., Science, Humanities, Commerce, etc., are sanctioned based on the demand of priority category students in a particular KV.
